

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 24

C.P./(IB)/845/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.11.2022**

NAME OF THE PARTIES: - **Axis Trustee Services Limited VS Reliance
Big Private Limited**

Appearance (via video-conference):

For the Applicant : Mr. Ranjeev Carvalho, Advocate
For the Respondent : Mr. Prateek Seksaria, Advocate

Section 7 of the IBC, 2016

ORDER

Parties are present. Pleadings are complete in this matter. Due to paucity of time, the matter is adjourned to 01.12.2022, for final hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare